

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

ACIT Circle � 13 (1) New Delhi Vs Living Media India Ltd

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: June 27, 2024

Acts Referred: Income Tax Act, 1961 â€" Section 14A, 143(3), 143(3A), 143(3B)

Income Tax Rules, 1962 â€" Rule 8D, 80(2)(1), 8D(2)(ii), 8D(2)(iiii)

Hon'ble Judges: GS Pannu, Vice President; Anubhav Sharma, Member (J)

Bench: Division Bench

Advocate: Anshul, Madhur Aggarwal

Final Decision: Dismissed

Judgement